

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CA (CAA) No.26/Chd/Hry/2017

In the matter of Scheme of Amalgamation:

Caraf Builders & Constructions Pvt.Ltd.

.....Applicant No.1-Transferor Company.

With

DLR Cyber City Developers Ltd.Applicant No.2-Transferee Company.

Present: Mr.Naveen Dahia, Advocate with Mr.Nahush Jain,
Advocate for the Petitioner-Companies.

All the affidavits filed with regard to the consent of the shareholders of both the companies are not properly verified. Learned counsel for the petitioner-companies seeks short time to rectify the defect and to file fresh affidavits.

List the matter on 08.02.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 31, 2018.
Ashwani